

De-recognition of Karnataka State Open University

2654. SHRI D. KUPENDRA REDDY:

SHRI G. C. CHANDRASHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether University Grants Commission has de-recognised the Karnataka State Open University (KSOU);

(b) if so, the details thereof and the reasons therefor;

(c) whether the Central Government would revoke the said order and take action to grant recognition to KSOU;

(d) if so, the details thereof and by when the recognition would be granted; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (e) As per the information furnished by University Grants Commission (UGC), it has discontinued the Open and Distance Learning (ODL) programmes of Karnataka State Open University (KSOU) beyond 2012-13 after finding gross violations at KSOU's level in running such programmes against the norms of the regulator. However, UGC has now accorded its approval to seventeen (17) ODL programmes of KSOU for five (05) years starting from the academic year 2018-19.

Financial irregularities in educational institutions

2655. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether as per the latest report of CAG, huge financial irregularities have been reported in premier educational institutions like Banaras Hindu University (BHU), IIM, Ahmedabad and Kolkata and IIT, Mumbai and Chennai;

(b) if so, the details thereof, institution-wise; and

(c) the details of inquiries initiated and responsibilities fixed in this regard, institution-wise, till date in response to the report of CAG?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) Some irregularities have been pointed in the Report No. 4 of 2018 of C and AG. Details of Paras, institution-